

workers and officials are not getting even their salaries. Electric bills worth lakhs of rupees are outstanding against the mills and the Madhya Pradesh Electric Board has served notices on them to disconnect the electricity connections. The paper mills are more or less facing the same music. The electricity connections have been disconnected in Neapanagar Newsprint Paper mill and cotton mills for the last three days resulting in unemployment of thousands of workers and they are facing starvation. This has breded unrest among them since they are not getting employment in both types of mills. Through you I would like to urge upon the Government to provide sufficient financial assistance to these mills and make such an arrangement in N.T.C. mills and paper mills as may save the mills from closure and enable the workers to continue their jobs. There is a large quantity of production piled over there because exported newsprint is available at relatively cheaper prices.

12.04 hrs.

**RE: PRIME MINISTER'S
FORTHCOMING VISIT TO U.S.A.**

SHRI GEORGE FERNANDES (Muzaffarpur): I had given you a notice for Adjournment Motion and I have come to know that you have not admitted it. I would like to urge upon you to reconsider my request. I did not want to raise it during the Zero Hour. Adjournment Motion for which I have given a notice pertains to overall unfavourable U.S. policy in regard to us.

[English]

MR. SPEAKER: That was discussed yesterday and a comprehensive statement was made by the Government.

[Translation]

SHRI GEORGE FERNANDES: As regards statement, it is a different issue. But the Prime Minister is making full preparation to visit the U.S.A. and different types of news are coming about his U.S.A. visit. Earlier he was proceeding on a State visit but now he is proceeding on a business visit. I would like to know what type of business visit it is for which the Ministry of External Affairs is busy in getting different types of news published. In all we are being denigrated in the whole world. We are very much worried about it and would like to have discussion in the House on this subject.

We would raise this issue here and ask the Prime Minister not to visit there. In my opinion, the statements being given by the U.S.A. regarding 'Agni' missile are not justified. The spokesmen of America are saying as if India is destabilising South Asia by introducing its Agni Missile programme. It means that the matter regarding the security of the country is no more in our hands. The Government has stopped Agni missile programmes at the instance of the U.S.A. In this manner, the Government is bowing down at every step. Hence we are raising this issue in the House. Mr. Speaker, Sir, we will feel disturbed if no action is taken in this regard.

Mr. Speaker, Sir, today issue of super 301 is in the air. Two days ago our Ambassador said that an information was given by Micky Kent that now it was not a matter of super 301. It will be considered after two months. It means that they have postponed the issue of 301 till the Prime Minister returns back. They have hung a damocles sword on his head just to keep pressure on him. In this way they will successfully black-

mail you. We are observing that similarly our Government is succumbing in every sphere. It has come during discussion in the House of Commons. I know it. Mr. Speaker, Sir, you know that we are being denigrated in the worst manner in the world. But in the Parliament it has been said that there is nothing to worry. *(Interruptions)*

[English]

SHRI KIRIP CHALIHA (Guwahati): That is a routine talk going on.

[Translation]

SHRI GEORGE FERNANDES: It is not a routine talk. Mr. Speaker, Sir, I do not want to argue with these people. I request you. *(Interruptions)*

[English]

SHRI PAWAN KUMAR BANSAL (Chandigarh): What is this going on, Sir? *(Interruptions)*

MR. SPEAKER: Please do not interrupt. If you want to reply, I shall give you an opportunity.

[Translation]

SHRI GEORGE FERNANDES: Mr. Speaker, Sir, the discussion which was held in London, that is infra dig. This discussion took place in the Parliament and you say it is nothing significant. The High Commissioner to U.K. said in Bombay that nothing is happening to cause worry. Such type of incidents have occurred several times. Then it was informed that some discussion was going on. Finally, the people of America said that serious matters are being discussed. Missile making is our project. What does

the U.S.A. expect from India as regards missile project? Negotiations are going on in this regard. Secret negotiations are going on with U.S.A. on the security of our country.

Therefore, Mr. Speaker, Sir, I would like to request that my notice for Adjournment Motion may kindly be admitted for consideration in the House. We would like to censure the Government on this issue. Besides, I would like to urge upon the Prime Minister to postpone his visit to the U.S.A. and avoid denigration of the country. Sovereignty of the nation should not be allowed to be suppressed in this way. This is my humble submission..... *(Interruptions)*

SHRI BRISHIN PATEL (Sewan): Mr. Speaker, Sir, sentimentally we are at one with Shri Georgeji on this issue while supporting him we would like to request you to consider his notice for Adjournment Motion.

[English]

SHRI JASWANT SINGH (Chittorgarh): Mr. Speaker, Sir, you are entirely right that this issue had been raised initially by me. Yet again it was raised on a second occasion, and on the second occasion, the hon. Minister had replied. But I shall tell you where the difficulty lies, and very briefly I shall point them out. The difficulty lies on five or six points. Firstly, the hon. Minister... *(Interruptions)*

MR. SPEAKER: When you have a discussion in the House, something appears next day in the newspapers. Again would you like to have a discussion?

SHRI JASWANT SINGH: No, Sir, it is not on that count.

MR. SPEAKER: So, there should be some finality.

SHRI JASWANT SINGH: I agree, Sir. But the responsibility for finality lies with the Government.

MR. SPEAKER: They made a very categorical statement on certain of the points raised by you. Even after that, something appeared in the newspapers. Again you raised it on the floor of the House. You are not relying upon the Government's statement but are relying upon something which appeared outside the House.

SHRI JASWANT SINGH: I am relying on the Government's statement. It is the discord in the Government's own voice that I bring to your attention.

MR. SPEAKER: I would say that whatever has been said by the Minister on behalf of the Government, on the floor of the House, has the finality.

SHRI JASWANT SINGH: Sir, may I submit that the hon. Minister had said that there is no change so far as our NPT policy is concerned? That is not the issue. Secondly, the hon. Minister of State for External Affairs says in the other House: Yes, we have met in London and we have talked about non-proliferation. May I submit that non-Proliferation Treaty is but an aspect alone of the total question of non-proliferation, what the Minister said here is in discord with what the Minister said in the other House. That is one point. Now, what are the additional issues. The United States of America says that we have met in London to talk about capping fissile material.

For us it is a very big matter not only from the point of view of non-

proliferation but from the point of view of our nuclear power programme. Our entire nuclear power programme is dependant on India's attempt to achieve self-sufficiency in fissile material. Therefore, what is it that the Government is talking about?

Thirdly, the Government has not said it. Correct. But the representatives of the United States of America speaking from London had said that they would like also to cap India's missile programme.

MR. SPEAKER: Those are the statements which you are reading through the newspapers without having the extensive verbatim report of their statements.

SHRI JASWANT SINGH: Of course, because there was no reference made by the Minister.

SHRI LAL K. ADVANI (Gandhi Nagar): Sir, if these reports had not been there, we would not have known that there is a meeting in London shortly before the Prime Minister's visit. (*Interruptions*) Mr. Speaker, Sir, you should appreciate that the Prime Minister is going to Washington and it is against that backdrop that these things are happening.

MR. SPEAKER: We are trying to keep the ambience right.

SHRI LAL K. ADVANI: No Sir. The manner in which the whole thing has been done is a disgrace for the country.

SHRI JASWANT SINGH: I was about to complete. The other point is that the details into the capping are not simple. They are not being content with simply suggesting that the fissile material

be capped. They are talking about capping of the missile programme in the country. It is a very worrisome aspect. Reports have also appeared that the hon. the Minister of External Affairs of Pakistan now says that the United States of America is to supply the F-16 unconditionally to Pakistan. If these were altogether unrelated aspects, we would not unduly worry. They are all inter-related. they are threaded together by the Prime Minister's impending visit to the United States of America and our difficulties arise because the Government is speaking discordantly. It is attempting to speak directly to the United States of America but not take this House into confidence. What one Minister says here is refuted by another Minister saying something in the other House.

That is why the importance of the subject is sharpened. It is sharpened in the context of the Prime Minister's visit and it is sharpened on account of the total confusion that prevails on an issue of vital security interests of the country in this Government.

SHRI NIRMAL KANTI CHATTERJEE (Dum Dum): Sir, I should begin by congratulating our scientists. This Agni missile is comparable or even superior to the Patriot missile in the course of next few years. And what is involved in is not N.P.T. but a cap on these missiles, because the United States perception is that if we can develop these Agni missiles, then in the course of next few years India is going to become a place wherefrom any place in the world can be targeted. And it is this statement of the Prime Minister, as you are telling him, is there. On the one hand he makes statement that we will not surrender our N.P.T. and at the same time he says that there has to be a give and take. And

this give and take is on Agni missile programme.

And, Sir, newspapers are important. Today's newspapers indicate, let us remember, that it is a package of pressure on India.

There was a threat day before yesterday about the imposition of Section 301 of the Trade Act. And then they say it is postponed for two months, let the Prime Minister visit the United States in the meantime. The threat is kept hanging, the pressure is on and as we know from our other experiences it will not be enough to say that the Government has issued a statement.

Sir, the entire Uruguay Round of discussions indicated that our stance had gradually changed from 1986 to 1993 surrendering one position after another, despite the Government's statements to the contrary. So, Sir, this has become once again a threat to our sovereignty from another direction and that is why, we demand that the Government should make a statement on the total perception about the negotiations. The fact that the negotiations were being held in secrecy itself is an act of condemnation which the House should pass its judgment on. Therefore, I want that the Government should come out with a statement.

SHRI PAWAN KUMAR BANSAL (Chandigarh): Mr. Speaker, Sir, it is unfortunate that an event which should have been welcomed by all sections of this House is rather being distorted and blown out of proportion. In today's world inter-dependence on each other is necessary. We should have all welcomed that the Prime Minister is going to the United States for some mutual discussions. That is a very normal exercise and

[Shri Pawan Kumar Bansal]

during the last many years the Prime Minister has visited many other countries and the Heads of States from various other countries have visited India for talks.

Sir, today, unfortunately an impression is being created by making statements that the Prime Minister should not visit the United States as if his very visit is going to compromise with our national interests. The hon. Minister for Parliamentary Affairs has repeatedly assured this House that there is no question whatsoever of compromising our well-known policy on NPT. If something appears in the newspapers today and if we rush to make statements on that, I, with all humility, would like to say that this is not furthering our national cause.

Sir, I have no right to cast aspersions on anybody's thinking. They have every right to express their views, but to link different things is not correct. We have been talking of GATT all this time. It has been assured that 301 will never work against us. (Interruptions) Sir, today if the Trade Representative of the United States makes a statement that the United States is putting off action on 301 for two months, does it mean that India is being singled out? Does it mean that pressure is being built up on India? Does it mean that India is being blackmailed? Does it mean that our Prime Minister would be pressurised there and he would succumb to the pressure as some of them would do if they go out?

Sir, I do not want to repeat what had happened earlier. Shri Vajpayee is here. He knows what treatment was meted out to India when he visited China. Never has that happened again. What are we talking about? What do we want to tell the world today? We have occa-

sions to discuss various other matters either under discussions under the Demands for Grants of different Ministries or by raising substantive issues. But during the Zero Hour a demand is being made about the Adjournment Motion as if that is the only concern of the House.

SHRI NIRMAL KANTI CHATTERJEE: Sovereignty is the most important issue before the Parliament.

SHRI PAWAN KUMAR BANSAL: Yes; proudly I can say that none other than the Congress has safeguarded the sovereignty of our country. What do they feel? Their perception is not really going to cut ice with the people. I can only say that our friends on the other side are trying to outgoebbel Geobbel himself today. We must resist that tendency. Only then we can further our national interests and today we must give the necessary support to the Prime Minister. When he visits the United States he should be able to tell that the entire country is with him. This matter should cut across the party lines. Tomorrow if something happens they have every right, as they have been doing earlier also, to rush to the well of the House, but that is only after something substantial has happened.

MR. SPEAKER: What are you preaching?

SHRI PAWAN KUMAR BANSAL: Sir, I am making my point. They are simulating a situation. Nothing exists, but they are saying that 301 is being promulgated against India.

They are saying that our nuclear capability is being capped. Wherefrom are they making all these inferences?

Ultimately I would only request our hon. Members to extend necessary sup-

port which every citizen of the country is expected to do when the head of the country, when the Prime Minister of even when a Minister visits a foreign country. Only then, we can safeguard our interests.

SHRI SRIKANTA JENA (Cuttack): It is not that the Opposition is not interested to extend full cooperation so far as our sovereignty is concerned.

MR. SPEAKER: Let us understand what is meant by "sovereignty". How much of it is available, whether it is available in the form in which it was considered 200 years back.

SHRI SRIKANTA JENA: It is not that the spokesman of Washington has said about capping of missile programme, Agni. The Minister of Defence, on Thursday, has replied in this House to a written question that the Government of India made an experiment and the experiment was successful and there it ends. Subsequently after two days, the statement comes from Washington that it should be capped. We are worried because of that. All the scientists in DRDO are worried as to what is going on in London; what is going on in Washington. And the answer of the Defence Minister reveals that they have already agreed to cap it. That means, you are going to cap the missile programme. This is an answer to a written question. (*Interruptions*)

That is why, we demand a detailed statement as to what has happened in London, whether it was a routine talk before the Prime Minister's visit to America or it was a discussion to cap the missile programme of the country. Let the Government make a categorical statement in this House.

SHRI A.C. CHARLES (Trivandrum): We do appreciate the concern expressed by the hon. Members on that side. But we on this side are not less patriotic. We are equally concerned about the future of the nation. In all seriousness, anguish and agony, I would say, for the last one or two years, the whole information that is being conveyed by this august House has totally demoralised 850 million of our countrymen.

SHRI SRIKANTA JENA: It is 850 crores or 850 millions?

SHRI A.C. CHARLES: It has totally demoralised 850 millions of our countrymen.

I am capable of convincing you also. Regarding the GATT, there is a specific clause. If at some stage, we want to go out of the GATT, all that we have to do is, to give six months' notice. May I throw a challenge to the Opposition who are now unanimous that if they come to power, they will go out of the GATT within six months? This is a challenge I am offering. What is the alternative?

On this issue also, an attempt to demoralise the Prime Minister, to demoralise this Government is taking place. It is shaking the entire moral power of this nation. 850 millions of our countrymen are unanimous. I congratulate the Opposition for the unanimous resolution we have passed on the Human Rights Commission and that has sent the message. Let us be unanimous and not to demoralise the country.

SHRI SAIFUDDIN CHOUDHURY (Katwa): Sir, we came to know about the meeting through the Press. It is not that the Government came to the House or the Government has taken the leaders

[Shri Saifuddin Choudhury]

of the Opposition into confidence that for the preparation of the visit of the Prime Minister, certain agenda has been fixed and they are discussing that way. U.S.—India relations are a concern for everybody. We know certain issues really mar our relationship. One of them is NPT.

Now the Government is saying, "We did not discuss NPT; we did not discuss Agni; we did not discuss fissile materials; we did not discuss F-16 to be supplied unconditionally to Pakistan". What did you discuss at London? Is it menu for the Prime Minister and that too in a third country? (*Interruptions*)

Your mishandling is really creating all sorts of problems in this country and that is creating suspicion. One day they say that this meeting is not linked with the Prime Minister's visit. Next day, they say that it is only preparatory to the Prime Minister's visit. Is there no contradiction? US officials say "It is a private talk. We do and we should continue to do it." Will they come out with what really did they talk in London and take us into confidence? They should take the House and the Leaders of the Opposition into confidence. Let them do it.

[*Translation*]

SHRI ATAL BIHARI VAJPAYEE: Mr. Speaker, Sir, the hon. Prime Minister has accepted the invitation of the President of U.S.A. The dates of his visit to America have also been fixed according to his convenience. The heads of the two nations i.e. the President of USA, Mr. Clinton and our hon. Prime Minister, Shri P.V. Narsimha Rao have never met each other earlier. Therefore, this summit between the two heads assumes great significance. However, it is necessary that the apprehensions being expressed

about this meeting must be removed by the Government. Though, the Government has tried to allay these apprehensions, yet it is not sufficient. Had this visit not been fixed, the USA would have continued to put pressure on us. This pressure will, however, mount more in the future. This pressure is not connected with the issue of N.P.T. because this treaty is due for revision. We have told the Government that such discriminating treaty is not acceptable to us. The pressure will increase more because USA wants India to equate with Pakistan. However, the security obligations of India are quite different.

China is our neighbour. It has a large stockpile of atomic weapons. It is good that our relations with China are improving. We should try to improve these relations further. Shri Bansal was referring to my China visit. In fact, the chain of improvement in relations with China had started at that time and it was agreed then that there should be peace on the border. They attacked Vietnam but not India. However, due to political reasons it was made a big issue to ruin the success of my visit to China. Anyway, I do not want to go into those reasons.

Mr. Speaker, Sir, our apprehension regarding the security are not concerned with Pakistan only. If Pakistan acquires F-16, our forces can give a befitting reply to it. But the question is that why America is giving F-16 to Pakistan? If there is a strike in Lockheed or if it is running into losses, they go ahead with selling the aircrafts and give it to our neighbours. The aircrafts and other weapons supplied to our neighbours so far have been used against us only and not against communism. Though the arms were supplied to fight against Russia but they were actually used against us.

For whom Pakistan wants to acquire F-16? America says that if we want to purchase arms from them, they are even ready to sell F-16 to India. In this way, there will be a race for acquiring more and more weapons in this continent. Mr. Speaker, Sir, the actual issue of dispute is that whether NPT is a matter concerning South Asia only or the world as a whole? The USSR has disintegrated and with this the atomic weapons have also dispersed. Some new republics have emerged in Asia and they possess atomic weapons. There are other countries in the world which possess the capability to produce atomic weapons or which are on the verge of acquiring this capability and these countries are called threshold countries. America emphasises only on this point that either India and Pakistan should settle their dispute themselves or they should be compelled to do it. Neither China is ready to sign any disarmament treaty nor any country is ready to pressurise China on this point. America is ready for trade with China even by putting at stake the question of human rights. It is not acceptable to us that China plays a role of mediator. However, America is putting pressure that we should come to a compromise on the issue of South Asia. Though the Government is opposing it, yet it seems to me that the Government may change its policy under US pressure. In the discussion regarding non-proliferation, those countries should also be invited, which are standing on the threshold. The countries like North Korea and Israel should also come under discussion. The countries of Latin America, who openly claim that they have developed atomic weapon technology, should also be involved in the discussion. But, America is not concerned over these developments. When the hon. Prime Minister will visit Washington, a strong pressure is likely to be put on him but we hope that it would be

warded-off befittingly. After all, the hon. Prime Minister has to reply to the Parliament after returning from his visit to America. This House will ask a reply from him. Our apprehensions have increased to such an extent that even it is being suggested that the hon. Prime Minister should cancel his visit but I do not think that the hon. Prime Minister can do so. Now the things have gone out of hand. I had already given an interview to 'Voice of America' that the hon. Prime Minister should not go there at this juncture. But, now when the invitation has been received, the dates have been changed and the preparations are going on in full swing, we would have to say to the hon. Prime Minister that Parliament as well as the whole country extend their support to him. However, we want to convey it to the hon. Prime Minister that he should not budge from the policy of India on such important matters. Shri Chatterjee Saheb has given a good suggestion that to allay the apprehensions in this regard, the Government should make it abundantly clear that it sticks to its stand. A detailed statement should also be made in the House before the hon. Prime Minister departs so as to satisfy the House and allay the fears in the minds of the people.

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): Sir, let me assure the House that Government of India and the Prime Minister will never come under pressure and will not make any compromise under pressure. So, there is no question of doing anything under pressure from any country. We are answerable to this hon. House and to the people of India and that the only pressure that we will accept is from this House and from the people of India. We have good

[Shri Vidyacharan Shukla]

understanding between us. In case the Prime Minister feels it necessary and if it is considered to be appropriate, I will convey the feelings of this House and the hon. Members to him. He will take a proper decision on this matter. But I can reassure the House that there is no question of Government of India changing its policy under pressure from any quarters from the world. *(Interruptions)*

SHRIMATI GEETA MUKHERJEE (Panskura): If I have correctly understood, he said that there is no question of any threat. It is true? What is the perception? I would like to know whether there is a very serious threat. Let the Minister comment on that.

MR. SPEAKER: Shrimati Geeta Mukherjee, on this important issue, I think the House has tried to put a correct perspective. Let us follow that perspective, please. It has come from the responsible leaders of the parties. Let us follow that perspective. The intention of the Members shall certainly be borne in mind by all who are going abroad to see that there are good relations between countries and to see that the interest of the country is protected.

[Translation]

SHRI SHARAD YADAV (Madhepura): Sir,... *(Interruptions)*

MR. SPEAKER: Shri Sharadji, please take your seat. First, you please listen to me. We have been able to discuss only two ministries during this session. It is a matter of great pleasure that the Standing Committees have examined the demands of all the other Ministries and in my view, they have submitted good reports. We hope that the hon. Ministers of the concerned

Ministries as well as their officers would examine it carefully and implement the suggestions made therein. If you still have to speak more in this regard, you can do so even tomorrow or the day after tomorrow. A half-an-hour limit was fixed and don't let it be extended further.

SHRI SHARAD YADAV: Mr. Speaker, Sir, in the meantime, I could have made my point.

MR. SPEAKER: Look, Sharadji, you are the leader of your party and you should cooperate with me. You should try to understand my intention.

[Translation]

SHRI SHARAD YADAV: I am sorry to say that time and again I am reminded that I am the leader.

MR. SPEAKER: What else I can do when you fail to understand without reminding.

SHRI SHARAD YADAV: You did not remind anyone else except me. It is not fair. You have not done so for once.

MR. SPEAKER: This issue can be taken up tomorrow also.

SHRI SHARAD YADAV: I could have concluded up till now.

MR. SPEAKER: Alright, please go on.

SHRI SHARAD YADAV: Mr. Speaker, Sir, the report of P.A.C. which was laid on Friday, is astonishing and it seems that in every walk of life in the country there is anarchy. Today we are surrounded by apprehensions. Just now my friend has expressed one apprehension about which all have expressed their views. Mr. Speaker Sir, see how much corruption is rampant throughout the

country and how the public property is being misused and destroyed. I do not want to speak much on the report of PAC but one can see how Rs. 3000 crore have been wasted. What has been said in PAC report about the Finance Secretary, the hon. Finance Minister and the hon. Minister of Industry is very much significant and serious. CAG has submitted its report on this issue six months back but nothing has been done by the Government on it till date.

Mr. Speaker, Sir., the report is before you. It is a serious issue about the misuse of Rs. 3000 crore. Please try to bring it under the purview of discussion any how and the hon. Prime Minister should give the reply of the discussion and he should disclose their names who are at fault.

MR. SPEAKER: Do not say any how but you should give me the notice first and mention the rule under which it should be discussed.

SHRI SHARAD YADAV: I will give the notice, if you permit.

MR. SPEAKER: Then it will be my responsibility to decide whether it can be discussed or not. Alright, please take your seat now.

12.37 hrs.

PAPERS LAID ON THE TABLE

Mineral Concession (Amendment) Rules, 1994

[English]

THE MINISTER OF STATE OF
THE MINISTRY OF MINES (SHRI

BALRAM SINGH YADAV): I beg to lay on the Table a copy of the Mineral Concession (Amendment) Rules, 1994 (Hindi and English versions, published in Notification No. G.S.R., 345(E) in Gazette of India dated the 30th March, 1994 under sub-section (1) of section 28 of the Mines and Minerals (Regulations and Development) Act, 1957.

[Placed in the Library. See No. LT
5827/94]

Review on the working of and Annual Report of the North Eastern Regional Agricultural Marketing Corporation Ltd. Guwahati for 1989-90 and Statement showing reasons for delay in laying these papers.

THE MINISTER OF STATE OF
THE MINISTRY OF FOOD PROCESSING
INDUSTRIES (SHRI TARUN
GOGO): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
 - (i) Review by the Government on the working of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1989-90.
 - (ii) Annual Report of the North Eastern Regional Agricultural Marketing Corporation Limited, Guwahati, for the year 1989-90, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.